

THE GAUHATI HIGH COURT AT GUWAHATI
(High court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated, Guwahati, the 26th February, 2020

No. HC.V-23/2020/156 /Estt. ### On placing the services of Sri Benjamin Nampui, Protocol Officer of the Principal Seat of the Gauhati High Court at the disposal of the District and Sessions Judge, Golaghat, he is released from this Registry, until further order(s).

Sri Nampui shall draw his pay and allowances from the Principal Seat of the Gauhati High Court and his seniority shall also be maintained in this Registry.

Sri Nampui is directed to report to his new assignment immediately.

By order,

sd/r
REGISTRAR GENERAL

Memo No. HC.V-23/2020/156A/Estt. #

Dated 26.2.2020

Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Golaghat.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Dy. Registrar _____, Gauhati High Court, Guwahati
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The F&AO, Gauhati High Court, Guwahati.
11. The AOJ _____, Gauhati High Court, Guwahati.
12. Sri Benjamin Nampui, Protocol Officer, Gauhati High Court, Guwahati.
13. The Court Officer No. I & II, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
16. The Order/Personal File .

[Signature]
26/2/2020
REGISTRAR GENERAL

[Signature]
26/2/20